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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 27-A to 27-D/2016 & MCA 1/2016 in TP 27/2016 with TP No. 27/397-398/NCLT/AHM/2016 (New) CA Nos. 190/2013, 11/2014, 295/2014, 26/2016 & MCA__/2016 with CP No. 49/397-398/CLB/MB/2012 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

Name of the Company:

Kusum Tibrewal & Ors.

V/s.

Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. TIRTH NAYAK

VQA

Patithonon

Hazel

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<u>ORDER</u>

Learned Advocate Mr. Tirth Nayak i/b Learned PCS Mr. Ashok Mehta present for Original Petitioner. None present for Original Respondents.

Written arguments not filed.

List the matter on 13.10.2017 for filing written argumnets.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of September, 2017.